

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/234/2016

NAME OF THE PETITIONER(S) : Ayoli Abdulla

NAME OF THE RESPONDENT(S) : M/s Meezan Realtors Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1. Dr. K. S. Ravichandran, PCS
J. Manjula Devi, Ady
For KSA & Co Company secretaries,
CBE.

For Petitioner

2. Rajasekhar VK

Counsel for the respondents

Rajasekhar.

ORDER

Dr K S Ravichandran, PCS, representing petitioner present. Shri Rajasekhar V K, counsel for respondents present. Heard arguments submitted by the counsel for petitioner. Time extended at request for submission of arguments by counsel for respondents. Put up on 07.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)